

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/834(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	HYTERA COMMUNICATIONS CORPORATION LTD. VS SIMOCO TELECOMMUNICATIONS (SOUTH ASIA) LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Corporate Debtor
Mrs. Sreenita Thaker, Adv.]
Ms. Sneha Singhania, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Ld. Counsel Mr. Jishnu Chowdhury ensures that the entire payment due will be made by Tuesday i.e. on 09th July, 2024.
3. Therefore, list the matter on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**